

IN THE HIGH COURT OF JUDICATURE AT PATNA
Civil Writ Jurisdiction Case No.353 of 2021

Shivani Kaushik

... .. Petitioner/s

Versus

Union of India & Ors.

... .. Respondent/s

with

Civil Writ Jurisdiction Case No. 9639 of 2021

Gaurav Kumar Singh

... .. Petitioner/s

Versus

The Union of India & Ors.

... .. Respondent/s

with

Civil Writ Jurisdiction Case No. 12598 of 2021

Harihar Prasad

... .. Petitioner/s

Versus

The State of Bihar & Ors.

... .. Respondent/s

with

Civil Writ Jurisdiction Case No. 16206 of 2021

Avinash Kumar

... .. Petitioner/s

Versus

The State of Bihar through the Principal Secretary,

... .. Respondent/s



Appearance :

(In Civil Writ Jurisdiction Case No. 353 of 2021)

For the Petitioner/s : Mr. Y.C. Verma, Sr. Advocate
Ms. Shivani Kaushik (In Person)
For the Respondent/s : Mr.Dr.K.N.Singh (ASG)
Mrs. Kanak Verma, CGC
For the State : Mr. Lalit Kishore, AG
For P.M.C. : Mr. Bindhyachal Singh, Sr. Advocate
Mr. Vipin Kr. Singh, Advocate
Mr. Janmejy Giridhar, Advocate
For Intervenor Mrs. Archana Sinha @ Shahi, Advocate

(In Civil Writ Jurisdiction Case No. 9639 of 2021)

For the Petitioner/s : Mr.Sumeet Kumar Singh, Advocate
For the Respondent/s : Mr.Dr. K.N. Singh (ASG)
For the State : Mr. Lalit Kishore, AG

(In Civil Writ Jurisdiction Case No. 12598 of 2021)

For the Petitioner/s : Mr.Sriram Krishna, Advocate
For the Respondent/s : Mr. Lalit Kishore, AG
Mr.Yogendra Prasad Sinha (AAG 7)

(In Civil Writ Jurisdiction Case No. 16206 of 2021)

For the Petitioner/s : Mr.Devi Das Srivastava, Advocate
For the Respondent/s : Mr. Lalit Kishore, AG
Mr.Ajay Bihari Sinha (GA8)

**CORAM: HONOURABLE THE CHIEF JUSTICE
and
HONOURABLE MR. JUSTICE S. KUMAR
ORAL ORDER**

(Per: HONOURABLE THE CHIEF JUSTICE)

64 07-09-2022

I.A. No.17 of 2022 in C.W.J.C. No. 353 of 2021

Shri Yogesh Chandra Verma, learned Senior Counsel
for the applicant, informs that in view of the orders passed by
this Court, in a meeting convened, the Bodies/Unions of various
organizations of the employees, unanimously resolved to call off



the strike. To this effect, Shri Chandra Prakash Singh, President of the Bihar Local Bodies Karmchari Sanyukt Sangharsh Morcha, has also filed his affidavit dated 07.09.2022.

In view of the above, interlocutory application is disposed of.

(Sanjay Karol, CJ)

(S. Kumar, J)

K.C.Jha/-DKS

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